

\ITEM NO.114 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Petition(s) for Special Leave to Appeal (C) No(s). 10262/2016
AJEET SINGH AND ORS. Petitioner(s)

VERSUS

STATE OF U.P Respondent(s)
Date : 29/08/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Siddharth Sengar, Adv.

Mr. Shantanu Sagar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

The Ld. Counsel for the petitioner to take fresh steps
for service of the sole respondent within two weeks' time.
Notice thereafter be issued. Dasti, in addition, is allowed
through standing counsel.
List again on 9.11.2016.

(PAWAN DEV KOTWAL)
Registrar